

DIVISION BENCH
COURT - II

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/432(KB)2018
IA(I.B.C)/743(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	IDBI BANK LTD VS LEATHER WORLD INDIA LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Arun Kumar Gupta, CA]

ORDER

1. Ld. Counsel for the liquidator present.
2. Mr. Shaunak Mitra appearing for the liquidator submits that very shortly dissolution application would be preferred. Hence, the 21st Progress Report, which is placed at page 18 to 56 of the application. This application is supported by an affidavit which is placed at page 16 of the application. The 21st Progress Report is taken on record, and, accordingly this IA(I.B.C)/743(KB)2024 stands **disposed of**.
3. List C.P. (IB)/432(KB)2018 on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**